

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 245/2009 and 189/2010

Date: 16.08.2011

To
Executive Director (Commercial),
NTPC Ltd,
Core-7, Scope Complex,
7, Institutional area, Lodhi Road,
New Delhi- 110003

Subject: Approval of tariff of Kahalgaon Super Thermal Power Station Stage-I (840 MW) coupled with revision of Normative Annual Plant Availability Factor in respect of NTPCs Power Stations in Eastern Region

Sir,

Please refer to your applications mentioned above. In this connection, I request you to furnish following information on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 29.8.2011:

- (i) Whether the adequacy of railway line for transporting coal for stage-I and stage-II was ascertained at the time of conceiving stage-II with details;
- (ii) How many coal rakes are being received in a day at present with free time for each rake which are manually unloaded and time taken in unloading these rakes;
- (iii) Number of BOBR wagons being received, total rakes/ day required including stage-II requirements.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)